

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 138 of 2015

Dated : **7th April, 2016**

Present : **Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

Damodar Valley Corporation **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran,
Ms. Anushree Bardhan
Ms. Ranjitha Ramachandran
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Rishabh Donnel Singh for R-3
Mr. Malay Dwivedi
Mr. S.K.Chaturvedi for R-2

ORDER

It has been reported that the added Respondents have not filed any reply/counter affidavit.

Post this appeal for hearing on **14th July, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

kt/jp